E. No.76/14 New No.79227/16 08.09.2020 Manoj Kumar Jain Vs. Adarsh Kumar Grover

The present matter has been taken up for hearing today by way of video conferencing in compliance of order bearing no. 23456-23616/DJ(HQ)/Covid Lockdown/Physical Courts Roster/2020 dated 30.08.2020.

Present: None.

Record is perused.

As per the report of the Ahlmad/Asstt. Ahlmad, reply to the application under Order 6 Rule 18 r/w Section 151 of Code of Civil Procedure has not been filed till date.

As no one has appeared today, matter is adjourned for arguments on the aforementioned application to 25.01.2021.

Let advance copy of reply to the application be supplied to the applicant atleast 15 days prior to the next date of hearing.

Copy of this order be sent to the Ld. Counsels for the parties.

(Shirish Aggarwal) ARC-1, Central District Tis Hazari Courts, Delhi 08.09.2020

At this stage, Mr. Md. Akram, Ld. Counsel for the respondents has appeared. He is apprised with the order passed today and the next date of hearing.

> (Shirish Aggarwal) ARC-1, Central District Tis Hazari Courts, Delhi 08.09.2020

Ex. No.864/20 New No.96/20 08.09.2020 Ram Avtar Vs. Amarjeet

File is received by way of assignment. It be checked and registered. The present matter has been taken up for hearing today by way of video conferencing in compliance of order bearing no. 23456-23616/DJ(HQ)/Covid Lockdown/Physical Courts Roster/2020 dated 30.08.2020.

Present: None.

DR petition perused. Let the rent be deposited within four weeks from today. On filing of treasury challan/deposit voucher, process fees and WhatsApp number, fax number and e-mail address of the respondents, issue notice of the petition for service upon the respondent with the endorsement that the respondent may file objections, if any, within 30 days from receiving notice.

Depending on whether the petitioner files the WhatsApp number, fax number or e-mail address, process be sent through WhatsApp, fax and e-mail.

To come up on 10.12.2020.

Copy of this order be sent to the Ld. Counsel for the petitioner.

(Shirish Aggarwal) ARC-1, Central District Tis Hazari Courts, Delhi 08.09.2020